

(161)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

O.A.No.298 OF 1996.

DATE OF ORDER:28-8-1998.

Between:

1. Geological Survey of India,  
Employees Association(822),  
rep., by its Secretary General,  
P.C.Rama Krishnayya.

2. G.Shibulal.

3. S.Seshi Kumar.

4. G.Govinda Rajulu.

.. APPLICANTS

A N D

1. The Secretary, Ministry of Mines,  
Government of India, New Delhi.

2. Director General, Geological Survey  
of India, Chowringa Lane,  
Calcutta-700 016.

3. Deputy Director General,  
Southern Region, Geological Survey  
of India, G.S.I.Complex, Bandlaguda,  
Hyderabad-500 068.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.P. Guru Murthy

COUNSEL FOR THE RESPONDENTS:: Mr.V.Rajeshwara Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(JUDL)

: O R D E R:

ORAL ORDER(AS PER HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(A))

Heard Mr.P.Guru Murthy for the Applicant and  
Mr.V.Rajeshwara Rao for the Respondents.

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2. The applicant No.1 is the Association of the Employees of Geological Survey of India. Applicants 2 to 4 are working as Technical Operators in different disciplines, under Respondent No.3. The applicants submitted a representation dated:10-12-1995 to the Respondents 2 and 3 to consider their grievances which was detailed in an earlier representation dated:5-7-1995. Since the representations dated:10-12-1995 and 5-7-1995 were not considered, the applicants have filed this OA praying for a direction to the respondents to consider the representation for fixing up their pay in the scale of pay of Rs.975/- to 1540/- as done in the case of one Sri Bhagawat Behara and Sri Balaram Bal, Technical Operators(Geology).

3. The respondents have to take a decision on the representations dated:5-7-1995 and 10-12-1995. Infact, the applicants pray for a direction to the respondents to consider their representations, hence we issue the following direction.

"The respondents 2 and 3 are hereby directed to consider the representations dated:5-7-1995 and 10-12-1995 of the applicants and send a suitable reply to them within four months from the date of receipt of a copy of this Order."

4. With the above direction, the OA is disposed of.  
No order as to costs.

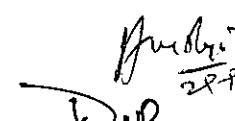
  
( B.S.JAI PARAMESHWAR )

MEMBER (JUDL)

28.8.98

  
( R.RANGARAJAN )

MEMBER (ADMN)

  
D.R.

Dated: this the 28th day of AUGUST, 1998  
Dictated to steno in the OPEN COURT

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DSN

Q A.298/96

Copy to :-

\*\*\*\*\*  
\* 1822 \*

1. The Secretary, Ministry of Mines, Government of India, New Delhi.
2. The Director General, Geological Survey of India, Chowringi Lane, Calcutta.
3. The Deputy Director General, Southern Region, Geological Survey of India, G.S.I.Complex, Bandlaguda, Hyderabad.
4. One copy to Mr.P.Guru Murthy, Advocate, CAT., Hyd.
5. One copy to Mr. V.Rajeswara Rao, Addl. C.B.S.C., CAT., Hyd.
6. One copy to HBSJP M(J), CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate copy.

SRR

II COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR  
M(J)

DATED:

28/8/98

ORDER/JUDGMENT

~~M.A/R.A/C.P.NS.~~

in  
C.A. NO. 298/98

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

11 SEP 1998

HYDERABAD BENCH